## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION No.1943 ANSWERED ON 13.03.2023

## TRANSFER OF RESERVED CATEGORY SEATS TO GENERAL CATEGORY IN IITs

1943. SHRI A.K.P. CHINRAJ:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the total number of seats belonging to the Scheduled Castes, Scheduled Tribes, Other Backward Classes (non-creamy layer) in the Central Universities that have been transferred to the general category from 2014 to till date, University-wise;
- (b) the details of the total number of seats belonging to the SC, ST and OBC (non-creamy layer) category in the Indian Institutes of Technology (IITs) that have been transferred to the general category from 2014 to till date, IIT-wise;
- (c) the details of provisions of the act or rule according to which the seats belonging to SC, ST and OBC (non-creamy layer) in the Central Universities that have been transferred to the general category; and
- (d) the details of provisions of the act or rule according to which the seats belonging to SC, ST OBC (non creamy layer) in the IITs that have been transferred to the general category?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) to (d) The Government has notified the Central Educational Institutions (Reservation in Admission) Act, 2006, as amended from time to time to provide reservation in admission of the students belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Central Educational Institutions established, maintained or aided by the Central Government. Further, in accordance with provisions of the Constitution (One Hundred and Third Amendment) Act, 2019, Ministry of Education has issued instructions to provide reservation for Economically Weaker Sections (EWS) for admission in Central Educational Institutions.

The Ministry of Education has also issued instructions on 24.02.2022 to all the Central Higher Educational Institutions under Ministry of Education for implementation of the reservation policy of the Government of India in letter and spirit.

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